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Annexure-6

Name of the Corporate Debtor: Jai Annanya Investments Private Limited; Date of Commencement of Liquidation: 09.10.2023 (Date of receipt of Intimation - 30.10.2023) ; List of Stakeholders as on: 18.11.2023

List of Operational Creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl No	Name of creditor	Details of Claims received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

ANUP KUMAR SINGH
INSOLVENCY PROFESSIONAL
IP Registration No.- IBBI/PA-001/IP-P00153/
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